

Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

List of creditors as on: 15-01-2025 (Version 3)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	30,38,04,268	3	23,67,61,287	0	6,70,42,980	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	57,02,65,802	13	44,66,04,907	0	12,36,60,896	0	Annexure-II	NIL
5	Operational creditors (Workmen)	7	11,81,617	7	11,81,617	0	0	0	Annexure-III	NIL
6	Operational creditors (Employees)	12	18,65,059	12	18,65,059	0	0	0	Annexure-IV	NIL
7	Operational creditors (Government Dues)	1	11,29,029	1	11,29,029	0	NIL	0	Annexure-V	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	2,74,38,852	13	1,97,03,099	0	77,35,759	0	Annexure-VI	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NIL	NIL
Total		49	90,56,84,627	49	70,72,44,998	0	19,84,39,635	0		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

**Navin Khandelwal**  
**Resolution Professional**  
In the matter of SHRI RAM SWITCHGEARS LIMITED  
IBBI Reg. no. IBBI/PA-001/IP-P00703/2017-18/11301  
AFA valid till 31-12-2025  
Process Specific Email ID: [ibc.srsl@gmail.com](mailto:ibc.srsl@gmail.com)  
Registered Email ID: [navink25@yahoo.com](mailto:navink25@yahoo.com)  
Address Reg. with IBBI: 206, Navneet Plaza,  
Old Palasia, Indore 452018

Annexure-I

**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	UCO Bank	13/03/2024	18,65,60,219	12,50,72,575	Secured	12,50,72,575	12,50,72,575	No	27.04%	NIL	NIL	6,14,87,644	NIL	-
2	Punjab National Bank	12/03/2024	9,75,60,857	9,75,26,988	Secured	9,75,26,988	9,75,26,988	No	21.08%	NIL	NIL	33,869	NIL	
3	Bank of Maharashtra	13/03/2024	1,96,83,192	1,41,61,725	Secured	1,41,61,725	1,41,61,725	No	3.06%	NIL	NIL	55,21,468	NIL	
	<b>Total</b>		<b>30,38,04,268</b>	<b>23,67,61,287</b>								<b>6,70,42,980</b>		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II  
**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Religare Finvest Limited	21/03/2024	2,86,25,203	2,86,25,203	Unsecured	0	0	No	6.19%	NIL	NIL	0	0	
2	Urban Development Trust Private Limited	14/03/2024	23,57,29,199	19,72,11,653	Unsecured	0	0	No	42.63%	NIL	NIL	3,85,17,546	0	
3	Mahalaxmi Investment Trading Private Limited	14/03/2024	8,67,84,041	6,12,75,150	Unsecured	0	0	Yes	0.00%	NIL	NIL	2,55,08,891	0	
4	Surbhi Khandelwal	14/03/2024	28,337	19,275	Unsecured	0	0	Yes	0.00%	NIL	NIL	9,062	0	

5	Devraj Jhalani	14/03/2024	2,39,82,547	1,80,72,885	Unsecured	0	0	Yes	0.00%	NIL	NIL	59,09,662	0	
6	Geetika Jhalani	14/03/2024	34,10,013	31,21,000	Unsecured	0	0	Yes	0.00%	NIL	NIL	2,89,013	0	
7	Madhu Jhalani	14/03/2024	15,76,448	10,72,313	Unsecured	0	0	Yes	0.00%	NIL	NIL	5,04,135	0	
8	Nilesh Kumar Jhalani	14/03/2024	3,74,69,340	2,71,07,673	Unsecured	0	0	Yes	0.00%	NIL	NIL	1,03,61,667	0	
9	Premraj Jhalani	14/03/2024	10,13,667	6,78,979	Unsecured	0	0	Yes	0.00%	NIL	NIL	3,34,688	0	
10	Rohit Kumar Jhalani	14/03/2024	13,34,55,610	9,66,32,575	Unsecured	0	0	Yes	0.00%	NIL	NIL	3,68,23,035	0	
11	Sapna Jhalani	14/03/2024	70,51,246	52,80,041	Unsecured	0	0	Yes	0.00%	NIL	NIL	17,71,205	0	
12	Shobha Jhalani	14/03/2024	91,88,682	62,50,223	Unsecured	0	0	Yes	0.00%	NIL	NIL	29,38,459	0	
13	Umesh Kumar Jhalani	14/03/2024	19,51,469	12,57,938	Unsecured	0	0	Yes	0.00%	NIL	NIL	6,93,531	0	
	<b>Total</b>		<b>57,02,65,802</b>	<b>44,66,04,907</b>								<b>12,36,60,896</b>	<b>0</b>	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-III

**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

Operational creditors (Workman)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Abhay Mishra	06/12/2024	2,06,037	2,06,037	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
2	Ajay Upadhayay	06/12/2024	1,14,627	1,14,627	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
3	Kailash Kumavat	06/12/2024	1,94,932	1,94,932	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
4	Laxminarayan Bohara	06/12/2024	2,09,278	2,09,278	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
5	Mahipal Singh	06/12/2024	1,96,741	1,96,741	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
6	Manmohan Singh	06/12/2024	77,097	77,097	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
7	Mohd Arshad Shaikh	06/12/2024	1,82,905	1,82,905	Workman dues	0	0	No	0.00%	NIL	NIL	0	0	
	<b>Total</b>		<b>11,81,617</b>	<b>11,81,617</b>								0	0	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-IV  
**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

Operational creditors (Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Naresh Kumar Jhalani	10/12/2024	2,06,352	2,06,352	Director Remuneration	0	0	Yes	0.00%	NIL	NIL	0	0	
2	Nilesh Kumar Jhalani	10/12/2024	2,72,690	2,72,690	Director Remuneration	0	0	Yes	0.00%	NIL	NIL	0	0	
3	Rohit Kumar Jhalani	10/12/2024	2,72,690	2,72,690	Director Remuneration	0	0	Yes	0.00%	NIL	NIL	0	0	
4	Devraj Jhalani	10/12/2024	2,72,690	2,72,690	Director Remuneration	0	0	Yes	0.00%	NIL	NIL	0	0	
5	Navneet Pol	06/12/2024	72,340	72,340	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
6	Nitin Khandelwal	06/12/2024	2,75,148	2,75,148	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
7	Parasmal Jain	06/12/2024	1,20,451	1,20,451	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
8	Satish Joshi	06/12/2024	1,08,878	1,08,878	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
9	Sawan Sen	06/12/2024	26,568	26,568	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
10	Uma Sharma	06/12/2024	95,797	95,797	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
11	Deepak sharma	06/12/2024	33,845	33,845	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
12	Mamta Golawat	06/12/2024	1,07,610	1,07,610	Employee dues	0	0	No	0.00%	NIL	NIL	0	0	
	<b>Total</b>		<b>18,65,059</b>	<b>18,65,059</b>								<b>0</b>	<b>0</b>	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-V

**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

List of operational creditors (Government Dues)(Amount in INR)

Sl. No.	Name of cre ditor	Details of claim received		Details of claim admitted						Amount of conti- ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	National Stock Exchange	24/04/2024	11,29,029	11,29,029	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	
	<b>Total</b>		<b>11,29,029</b>	<b>11,29,029</b>										

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Annexure-VI

**Name of the corporate debtor: SHRI RAM SWITCHGEARS LIMITED**

CIN : L31200MP1985PLC003026

Date of commencement of CIRP 29-02-2024

**List of creditors as on: 15-01-2025 (Version 3)**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of cre ditor	Details of claim received		Details of claim admitted						Amount of conting-ent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	Mahalaxmi Investment & Trading Pvt Ltd	14/03/2024	1,21,80,401	1,06,90,171	Operational dues	NIL	NIL	Yes	0.0%	NIL	NIL	14,90,230	0	
2	P Chordia & Company	09/11/2024	94,04,136	34,48,812	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	59,55,324	0	
3	Cemcon Infrastructure Private Limited	11/12/2024	2,06,283	2,06,283	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
4	Himatlal & Company (Indore) Private Limted	05/12/2024	2,01,962	2,01,962	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
5	Shree Shantinath Steel	09/12/2024	10,10,620	10,00,000	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	10,620	0	
6	V P Logistics	14/03/2024	5,07,073	5,07,073	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
7	Balaji Marketing Agencies(Bombay) Pvt. Ltd	14/03/2024	1,16,599	1,00,000	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	16,599	0	
8	P.C. Industries	06/12/2024	2,96,202	2,91,824	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	4,378	0	
9	Vardhaman Enterprises	09/12/2024	1,40,092	1,40,092	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
10	Suman Spring Co.	14/03/2024	1,37,979	1,37,985	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
11	KVNG & Associates	12/12/2024	2,38,500	1,55,000	Operational dues	0	0	No	0.00%	NIL	NIL	83,500	0	
12	S C Traders	06/12/2024	24,59,005	24,58,897	Operational dues	0	0	No	0.00%	NIL	NIL	108	0	
13	A.Palak & Associates	08/01/2025	5,40,000	3,65,000	Operational dues	0	0	No	0.00%	NIL	NIL	1,75,000	0	
	Total		2,74,38,852	1,97,03,099								77,35,759	0	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.